

[श्री सत्य नारायण सिंह]

इसके बाद भी हम सोचेंगे कि इसके बारे में और क्या किया जा सकता है। लेकिन हाउस को इस बारे में अनएबेयर तो नहीं रखा गया, स्टेटमेंट देकर पूरा मौका दिया गया, और चारों तरफ से लोगों ने सवाल करके अपने दिल का बुझार निकाला, और उन सवालों का जवाब दिया गया।

Shri S. M. Banerjee: I never wanted a statement on the Das Commission. I only wanted that just like that, the same terms of reference that the Government had announced for that Commission should have been announced in the case of the Dearness Allowance Commission on the floor of the House. At the least the Commission has been appointed. Shri Lal Bahadur Shastri knows it. I wanted that the announcement should have been made here, so that we could also have seen the terms of reference and tried to discuss them. That is my submission.

श्री रामेश्वरानन्द : अध्यक्ष महोदय, मेरा आप से निवेदन है कि जो कुछ होगा सो तो होगा ही लेकिन यह जो हमारा देश प्राये वर्ष बाढ़ों से तबाह होता रहता है और काफ़ी जान, माल का नुकसान पहुंचता है उसके लिए इसी अधिवेशन में जोकि वर्षा-कालीन अधिवेशन है भी, इस में बाढ़ की समस्या पर विशेष रूप से विस्तार से विचार हो जाना चाहिए और देश को इस से होने वाली भयंकर तबाही से बचाने के लिए उपाय सोचा जाना चाहिए।

Mr. Speaker: Bills to be introduced.

डा० राम मनोहर लोहिया : अध्यक्ष महोदय, मैं चाहूंगा कि इसी सत्र में इस मामले पर बहस हो जाय।

अध्यक्ष महोदय : आर्डर, आर्डर।

डा० राम मनोहर लोहिया : मैं बोल नहीं रहा हूँ।

अध्यक्ष महोदय : आप बोल भी नहीं रहे हैं और आप की आवाज मुझे आ रही है।

WEALTH-TAX (AMENDMENT)
BILL*

The Minister of Planning (Shri B. R. Bhagat): On behalf of Shri T. T. Krishnamachari, I beg to move for leave to introduce a Bill further to amend the Wealth-Tax Act, 1957.

Mr. Speaker: The question is:

"That leave be granted to introduce a Bill further to amend the Wealth-Tax Act, 1957."

The motion was adopted.

Shri B. R. Bhagat: I introduce† the Bill.

12.42 hrs.

MOTION OF NO-CONFIDENCE IN
THE COUNCIL OF MINISTERS

Shri N. C. Chatterjee (Burdwan): Mr. Speaker, Sir, I beg to move the motion which stands in my name and for which leave had been given by the House on Monday last, namely:

"That this House expresses its want of confidence in the Council of Ministers."

Sir, I ought to say that I move this motion with the fullest sense of responsibility. We are constrained to move this motion because of the mounting misery of the common man in this country and the critical conditions to which this country has been brought in different spheres compel

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†Introduced with the recommendation of the President.